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Sl. No.	State/U.T.		Average per capita cost (Rs.)
5	Haryana		218
6	Himachal Pradesh		300
7	Jammu & Kashmir	•	316
8	Karnataka		56
9	Kerala		92
10	Madhya Pradesh .		200
11	Maharashtra		135
12	Manipur	•	410
13	Meghalaya		460
14	Nagaland	•	397
15	Orissa	:	75
16	Punjab		300
17	Rajasthan		230
18	Sikkim		360
19	Tamil Nadu		100
20	Tripura .	•	250
21	Uttar Przdesh	•	196
22	West Bengal		70
23	A & N Islands .		900
24	Arunachal Pradesh .		750
25	Chandigarh		
26	Delhi		430
27	Dadra & Nagar Haveli		10
	-	•	• •
28	Goa, Daman & Diu	•	90
29	Lakshadweep .	•	••
30	Mizoram		324

(a) what is the number of tube wells on which construction has so far been completed, by the Ground Water Board, in the Kandi area of the Kashmir valley; and

(b) what is the further programme of drilling of tube wells in Jamma and Kashmir by the Board?

THE MINISTER OF AGRICUL-TURE AND RURAL RECONSTRUC-TION (RAO BIRENDRA SINGH): (a) The Central Ground Water Board have so far constructed 9 exploratory tubewells in the Kandi area of Kashmir Valley.

(b) The Central Ground Water Board has a programme of constructing 27 exploratory tubewells, 7 observation wells and 7 slim holes upter 1983.

Construction of Quarters for Class III and IV Employees of the P and T Department in West Bengal Circle

*255. SHRI LEONARD SOLOMAN SARING:

SHRI PRASENJIT BARMAN:

SHRI ALEXANDER WARJRI:

Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) whether it is fact that 24 quarters for the Class III and IV employees of the Post and Telegraph Department have been approved and budgeted during 1980-81 under the Divisional Engineer Telephones Gangtok in the West Bengal Circle;

(b) whether it is a fact that land for the construction of the quarters is available or has been acquired near the existing two quarters inside the Raj Niwas premises; and

(c) if not, how long will it take to acquire the land and what will be the location?

*254. SHRI SHARIEF-UD-DIN SHARIQ: Will the Minister of AGRI-CULTURE be pleased to state:

Tube Wells in Kandi Area of Jammu

and Kashmir

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THE MINISTER OF COMMUNICA-TRIONS (SHRI C. M STEPHEN): (a) Yes: Sir.

(b) and (c) The new quarters are proposed to be constructed on the land forming part of the compound of the existing quarters in the occupation of the P&T Department since 1955-56. The land, however, originally belonged to the residency complex and is shown in the occupation of the Central Government in the land records prepared during the period 1950-54.

The local municipality needs a possession certificate in favour of the P&T Department before approving the proposed construction. The matter has Ween taken up with the appropriate authorities in this regard and is being pursued expeditiously.

U.G.C.s policy in giving grants to the Universities

*256. SHRI K. C. SEBASTIAN: Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that new policy adopted by the University Grants Commission of giving grants to universities and colleges has ereated hurdles in the promotion of higher education in the country:
- (b) whether it is a fact that many projects started with the University Grants Commission grants are now paralysed due to paucity of funds;
- (c) whether the Kerala University have made any representation to the Central Government in this regard?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WEL-FARE (SHRI B. SHANKARANAND): (a) No, Sir. The Commission has not adopted any new policy for payment of grants for implementing schemes already approved.

- (b) While grants are being paid for approved projects under implementation, the Commission has, due to constraints of resources, advised Universities and Colleges to defer for the present approved construction programmes which have not actually been started. The Colleges have also been advised to defer placing fresh orders for purchase of books and equipment against sanctions conveyed.
 - (c) No. sir.

Fixation of Minimum Pay for Postal Employees

*257 SHRI SURENDRA MOHAN: Will the Minister of COMMUNICA-TIONS be pleased to state:

- (a) what is the minimum pay per month fixed for the lowest category of the post office employees;
- (b) whether any stamp vendors have been employed by Government at the sub-post offices of Taran-Taran, Amritsar, Patti and if so, what is the number of such employees;
- (c) what are the daily duty hours of each of them, (i) the monthly pay; and (i) other service conditions; and
- (d) whether they are eligible to the facilities which other postal employees enjoy; if not, what are the reasons therefor?

THE MINISTER OF COMMUNICA-TIONS (SHRI C. M. STEPHEN): (a) The minimum pay per month of a regular departmental post office employee in the lowest category i.e. group 'D' is Rs. 196 - p.m. Inclusive of Dearness Allowance, it is Rs. 340.80 p.m.

In respect the lowest category of Extra Departmental employees for a work load of two hours per day, the minimum remuneration is Rs. 105/p.m.

(b) to (d) Information is being collected